

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 130 of 2011 &**  
**I.A. No. 211 of 2011**

**Dated : 15<sup>th</sup> September, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Jaiprakash Power Ventures Limited** ... Appellant(s)

**Versus**

**Haryana Electricity Regulatory Commission & Ors.** ....Respondent(s)

**Counsel for the Appellant(s):** Mr. Shanti Bhushan, Sr. Adv. with  
Mr. Vishal Gupta

**ORDER**

**Admit.** Issue notice to the Respondents returnable on  
31.10.2011. Dasti service is permitted.

Until further Orders, the proceedings pending before the  
Commission may not go on.

Post the matter on **31.10.2011.**

( V.J. Talwar )  
Technical Member

(Justice M. Karpaga Vinayagam )  
Chairperson

TS/KS